

Statement showing disposal of targeted cases under Action Plan 2019-20 in Palwal Sessions Division as on 31.01.2020

COURTS OF ADDITIONAL DISTRICT & SESSIONS JUDGES, PALWAL

Nature of Cases targeted (Category wise)	Number of cases identified as on 01.04.2019	Cases included	Cases Excluded	Disposal upto the end of the month	Balance at the end of the month	Percentage of disposal upto the end of the month	10 and more than 10 years old cases targeted under Action Plan 2019-20		
							Such cases as on 01.04.2019	Disposal upto the end of month	Balance upto the end of month
Name of the officer:- Sh Vimal Kumar, ASJ, Palwal									
25 Oldest Execution Petition, if any	25	4	4	18	7	72.00%			0
All pending cases instituted upto 31.12.2015	25	2		11	16	40.74%	5	2	3
All PC act,1988 cases which are more than one year old	4			1	3	25.00%			0
NDPS act,1985 cases which are more than one year old	2				2	0.00%			0
All pending cases in which accused are in custody for a period more than one year	18	2		2	18	10.00%			0
Other than oldest cases beside above cases(Civil & Criminal)	76		4	44	28	61.11%			0
Total	150	8	8	76	74	50.67%	5	2	3

Nature of Cases targeted (Category wise)	Number of cases identified as on 01.04.2019	Cases included	Cases Excluded	Disposal upto the end of the month	Balance at the end of the month	Percentage of disposal upto the end of the month	10 and more than 10 years old cases targeted under Action Plan 2019-20		
							Such cases as on 01.04.2019	Disposal upto the end of month	Balance upto the end of month
Name of the officer:- Sh Devender Singh, ASJ, Palwal (From 01.04.2019 to 08.04.2019)(Officer Transferred)									
25 Oldest Execution Petition, if any	25		24	1	0	4.00%			0
All pending cases instituted upto 31.12.2015	8		8		0	0.00%			0
All PC act,1988 cases which are more than one year old	0		0		0	0.00%			0
NDPS act,1985 cases which are more than one year old	1		1		0	0.00%			0
All pending cases in which accused are in custody for a period more than one year	2		2		0	0.00%			0
Other than oldest cases beside above cases(Civil & Criminal)	114		103	11	0	9.64%			0
Total	150	0	138	12	0	8.00%	0	0	0

Nature of Cases targeted (Category wise)	Number of cases identified as on 01.04.2019	Cases included	Cases Excluded	Disposal upto the end of the month	Balance at the end of the month	Percentage of disposal upto the end of the month	10 and more than 10 years old cases targeted under Action Plan 2019-20		
							Such cases as on	Disposal upto the end of month	Balance upto the end of
Name of the officer:- Sh Rajesh Malhotra, ASJ, Palwal (From 09.04.2019 to 12.04.2019(before noon))(Officer Transferred)									
25 Oldest Execution Petition, if any		24	24	0	0	0.00%			0
All pending cases instituted upto 31.12.2015		8	7	1	0	12.50%			0
All PC act,1988 cases which are more than one year old		0	0	0	0	0.00%			0
NDPS act,1985 cases which are more than one year old		1	0	1	0	100.00%			0
All pending cases in which accused are in custody for a period more than one year		2	1	1	0	50.00%			0
Other than oldest cases beside above cases(Civil & Criminal)		103	103	0	0	0.00%			0
Total	0	138	135	3	0	2.17%	0	0	0

Nature of Cases targeted (Category wise)	Number of cases identified as on 01.04.2019	Cases included	Cases Excluded	Disposal upto the end of the month	Balance at the end of the month	Percentage of disposal upto the end of the month	10 and more than 10 years old cases targeted under Action Plan 2019-20		
							Such cases as on	Disposal upto the end of month	Balance upto the end of
Name of the officer:- Ms. Karuna Sharma, ASJ, Palwal (w.e.f. 12.04.2019(after noon) till 5.9.2019)									
25 Oldest Execution Petition, if any		24	19	5	0	20.83%			0
All pending cases instituted upto 31.12.2015		9	6	3	0	33.33%			0
All PC act,1988 cases which are more than one year old		0			0	0.00%			0
NDPS act,1985 cases which are more than one year old		0			0	0.00%			0
All pending cases in which accused are in custody for a period more than one year		1	1		0	0.00%			0
Other than oldest cases beside above cases(Civil & Criminal)		108	73	35	0	34.65%			0
Total	0	142	99	43	0	31.85%	0	0	0

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Nature of Cases targeted (Category wise)	Number of cases identified as on 01.04.2019	Cases included	Cases Excluded	Disposal upto the end of the month	Balance at the end of the month	Percentage of disposal upto the end of the month	10 and more than 10 years old cases targeted under Action Plan 2019-20		
							Such cases as on	Disposal upto the end of month	Balance upto the end of
Name of the officer:- Sh Anubhav Sharma, ASJ, Palwal (From 01.04.2019 to 08.04.2019)(Officer Transferred)									
25 Oldest Execution Petition, if any	25		25		0	0.00%			0
All pending cases instituted upto 31.12.2015					0	0.00%			0
All PC act,1988 cases which are more than one year old					0	0.00%			0
NDPS act,1985 cases which are more than one year old					0	0.00%			0
All pending cases in which accused are in custody for a period more than one year					0	0.00%			0
Other than oldest cases beside above cases(Civil & Criminal)	125		124	1	0	0.80%			0
Total	150	0	149	1	0	0.67%	0	0	0

Nature of Cases targeted (Category wise)	Number of cases identified as on 01.04.2019	Cases included	Cases Excluded	Disposal upto the end of the month	Balance at the end of the month	Percentage of disposal upto the end of the month	10 and more than 10 years old cases targeted under Action Plan 2019-20		
							Such cases as on 01.04.2019	Disposal upto the end of month	Balance upto the end of month
Name of the officer:- Sh S. K. Khanduja, ASJ, Palwal (w.e.f. 09.04.2019)									
25 Oldest Execution Petition, if any		28	3	25	0	100.00%			0
All pending cases instituted upto 31.12.2015		31	12	17	2	89.47%			0
All PC act,1988 cases which are more than one year old					0	0.00%			0
NDPS act,1985 cases which are more than one year old					0	0.00%			0
All pending cases in which accused are in custody for a period more than one year					0	0.00%			0
Other than oldest cases beside above cases(Civil & Criminal)		126	21	104	1	99.05%	1	1	0
Total	0	185	36	146	3	97.99%	1	1	0

Nature of Cases targeted (Category wise)	Number of cases identified as on 01.04.2019	Cases included	Cases Excluded	Disposal upto the end of the month	Balance at the end of the month	Percentage of disposal upto the end of the month	10 and more than 10 years old cases targeted under Action Plan 2019-20		
							Such cases as on	Disposal upto the end of month	Balance upto the end of
Name of the officer:- Sh Mahesh Kumar, ASJ, Palwal(w.e.f. 20.01.2020)									
25 Oldest Execution Petition, if any		5			5	0.00%			0
All pending cases instituted upto 31.12.2015		0			0				0
All PC act,1988 cases which are more than one year old					0				0
NDPS act,1985 cases which are more than one year old					0				0
All pending cases in which accused are in custody for a period more than one year					0				0
Other than oldest cases beside above cases(Civil & Criminal)		24			24	0.00%			0
Total	0	29	0	0	29	0.00%	0	0	0

Nature of Cases targeted (Category wise)	Number of cases identified as on 01.04.2019	Cases included	Cases Excluded	Disposal upto the end of the month	Balance at the end of the month	Percentage of disposal upto the end of the month	10 and more than 10 years old cases targeted under Action Plan 2019-20		
							Such cases as on	Disposal upto the end of month	Balance upto the end of
Name of the officer:- Sh. Amit Kumar Sharma, ASJ, Palwal(Exclusive court set up to deal with Heinous Crime against Women) (From 01.04.2019 to 08.04.2019)(Officer Transferred)									
Exclusive court set up to deal with Heinous Crime cases against women having pendency of more than 100 heinous crime cases	100		95	5	0	5.00%			0

Nature of Cases targeted (Category wise)	Number of cases identified as on 01.04.2019	Cases included	Cases Excluded	Disposal upto the end of the month	Balance at the end of the month	Percentage of disposal upto the end of the month	10 and more than 10 years old cases targeted under Action Plan 2019-20		
							Such cases as on 01.04.2019	Disposal upto the end of month	Balance upto the end of month
Name of the officer:- Dr. Sunita Grover, ASJ, Palwal(Exclusive court set up to deal with Heinous Crime against Women) (w.e.f. 09.04.2019 to 05.09.2019)									
Exclusive court set up to deal with Heinous Crime cases against women having pendency of more than 100 heinous crime cases		95	60	35	0	36.84%			0

Nature of Cases targeted (Category wise)	Number of cases identified as on 01.04.2019	Cases included	Cases Excluded	Disposal upto the end of the month	Balance at the end of the month	Percentage of disposal upto the end of the month	10 and more than 10 years old cases targeted under Action Plan 2019-20		
							Such cases as on	Disposal upto the end of month	Balance upto the end of
Name of the officer:-Ms. Karuna Sharma, ASJ, Palwal(Exclusive court set up to deal with Heinous Crime against Women) (w.e.f. 06.09.2019)									
Exclusive court set up to deal with Heinous Crime cases against women having pendency of more than 100 heinous crime cases		60		17	43	28.33%			0

Nature of Cases targeted (Category wise)	Number of cases identified as on 01.04.2019	Cases included	Cases Excluded	Disposal upto the end of the month	Balance at the end of the month	Percentage of disposal upto the end of the month	10 and more than 10 years old cases targeted under Action Plan 2019-20		
							Such cases as on	Disposal upto the end of month	Balance upto the end of
Name of the officer:- Dr. Sunita Grover, Principal Judge Family Court, Palwal (w.e.f. 06.09.2019)									
25 Oldest Execution Petition, if any		7		2	5	28.57%			0
All pending cases instituted upto 31.12.2015					0	0.00%			0
All PC act,1988 cases which are more than one year old					0	0.00%			0
NDPS act,1985 cases which are more than one year old					0	0.00%			0
All pending cases in which accused are in custody for a period more than one year					0	0.00%			0
Other than oldest cases beside above cases(Civil & Criminal)		81	3	51	27	65.38%			0
Total	0	88	3	53	32	62.35%	0	0	0

TOTAL OF ALL THE COURTS OF ADDITIONAL DISTRICT & SESSIONS JUDGES

Nature of Cases targeted (Category wise)	Number of cases identified as on 01.04.2019	Cases included	Cases Excluded	Disposal upto the end of the month	Balance at the end of the month	Percentage of disposal upto the end of the month	10 and more than 10 years old cases targeted under Action Plan 2019-20		
							Such cases as on 01.04.2019	Disposal upto the end of month	Balance upto the end of month
CONSOLIDATED SESSIONS									
25 Oldest Execution Petition, if any	75	92	99	51	17	75.00%	0	0	0
All pending cases instituted upto 31.12.2015	33	50	33	32	18	64.00%	5	2	3
All PC act,1988 cases which are more than one year old	4	0	0	1	3	25.00%	0	0	0
NDPS act,1985 cases which are more than one year old	3	1	1	1	2	33.33%	0	0	0
All pending cases in which accused are in custody for a period more than one year	20	5	4	3	18	14.29%	0	0	0
Other than oldest cases beside above cases(Civil & Criminal)	315	442	431	246	80	75.46%	1	1	0
Exclusive court set up to deal with Heinous Crime cases against women having pendency of more than 100 heinous crime cases	100	155	155	57	43	57.00%	0	0	0
Total (Sessions Court)	550	745	723	391	181	68.36%	6	3	3

Sd/-
District & Sessions Judge,
Palwal

COURTS OF CIVIL JUDGES-CUM-JUDICIAL MAGISTRATES, PALWAL

Nature of Cases targeted (Category wise)	Number of cases identified as on 01.04.2019	Cases included	Cases Excluded	Disposal upto the end of the month	Balance at the end of the month	Percentage of disposal upto the end of the month	10 and more than 10 years old cases targeted under Action Plan 2019-20		
							Such cases as on 01.04.2019	Disposal upto the end of month	Balance upto the end of month
Name of the officer:- Sh. Piyush Sharma, Civil Judge(Sr. Divn.)-cum-ACJM, Palwal (From 01.04.2019 to 11.04.2019)(Officer Transferred)									
50 Oldest Execution Petition, if any	50		50		0	0.00%			0
All pending cases instituted upto 31.12.2014	88		88		0	0.00%			0
All the pending cases in which accused are in custody for period of more than six months	1		1		0	0.00%			0
All the pending cases under section 138 NI Act instituted upto year 2015.	11		11		0	0.00%			0
Other than oldest cases beside above cases(Civil & Criminal)	50		50		0	0.00%			0
Total	200	0	200	0	0	0.00%	0	0	0

Nature of Cases targeted (Category wise)	Number of cases identified as on 01.04.2019	Cases included	Cases Excluded	Disposal upto the end of the month	Balance at the end of the month	Percentage of disposal upto the end of the month	10 and more than 10 years old cases targeted under Action Plan 2019-20		
							Such cases as on 01.04.2019	Disposal upto the end of month	Balance upto the end of month
Name of the officer:- Sh. Sukhpreet Singh, Civil Judge(Sr. Divn.)-cum-ACJM, Palwal(w.e.f. 12.04.2019 to 19.01.2020)(Officer Promoted as ADJ)									
50 Oldest Execution Petition, if any		50	25	25	0	50.00%			0
All pending cases instituted upto 31.12.2014		88	13	75	0	85.23%	4	4	0
All the pending cases in which accused are in custody for period of more than six months		1	0	1	0	100.00%			0
All the pending cases under section 138 NI Act instituted upto year 2015.		11	0	11	0	100.00%			0
Other than oldest cases beside above cases(Civil & Criminal)		50	10	40	0	80.00%			0
Total	0	200	48	152	0	76.00%	4	4	0

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							Such cases as on	Disposal upto the end of month	Balance upto the end of
Name of the officer:- Sh. Rajesh Kumar Yadav, Civil Judge(Sr. Divn.)-cum-ACJM, Palwal(w.e.f. 20.01.2020)									
50 Oldest Execution Petition, if any		27	2	2	23	8.00%			0
All pending cases instituted upto 31.12.2014		15			15	0.00%			0
All the pending cases in which accused are in custody for period of more than six months		0			0	0.00%			0
All the pending cases under section 138 NI Act instituted upto year 2015.		0			0	0.00%			0
Other than oldest cases beside above cases(Civil & Criminal)		10	2		8	0.00%			0
Total	0	52	4	2	46	4.17%	0	0	0

Nature of Cases targeted (Category wise)	Number of cases identified as on 01.04.2019	Cases included	Cases Excluded	Disposal upto the end of the month	Balance at the end of the month	Percentage of disposal upto the end of the month	10 and more than 10 years old cases targeted under Action Plan 2019-20		
							Such cases as on 01.04.2019	Disposal upto the end of month	Balance upto the end of month
Name of the officer:- Sh. Piyush Sharma, Addl. Civil Judge(Sr. Divn.)-cum-Chief Judicial Magistrate, Palwal(From 01.04.2019 to 11.04.2019)(Officer Transferred)									
50 Oldest Execution Petition, if any	50		50		0	0.00%			0
All pending cases instituted upto 31.12.2014	35		35		0	0.00%			0
All the pending cases in which accused are in custody for period of more than six months	4		4		0	0.00%			0
All the pending cases under section 138 NI Act instituted upto year 2015.	16		16		0	0.00%			0
Other than oldest cases beside above cases(Civil & Criminal)	95		94	1	0	1.04%			0
Total	200	0	199	1	0	0.50%	0	0	0

Sheet1

Nature of Cases targeted (Category wise)	Number of cases identified as on 01.04.2019	Cases included	Cases Excluded	Disposal upto the end of the month	Balance at the end of the month	Percentage of disposal upto the end of the month	10 and more than 10 years old cases targeted under Action Plan 2019-20		
							Such cases as on 01.04.2019	Disposal upto the end of month	Balance upto the end of month
Name of the officer:- Sh. Rajesh Kumar Yadav, Addl. Civil Judge(Sr. Divn.)-cum-Chief Judicial Magistrate, Palwal(w.e.f. 12.04.2019)									
50 Oldest Execution Petition, if any		52	2	28	22	56.00%	0		0
All pending cases instituted upto 31.12.2014		37		20	17	54.05%	2	2	0
All the pending cases in which accused are in custody for period of more than six months		4		1	3	25.00%			0
All the pending cases under section 138 NI Act instituted upto year 2015.		16		13	3	81.25%			0
Other than oldest cases beside above cases(Civil & Criminal)		97	5	69	23	75.00%			0
Total	0	206	7	131	68	65.83%	2	2	0

Nature of Cases targeted (Category wise)	Number of cases identified as on 01.04.2019	Cases included	Cases Excluded	Disposal upto the end of the month	Balance at the end of the month	Percentage of disposal upto the end of the month	10 and more than 10 years old cases targeted under Action Plan 2019-20		
							Such cases as on 01.04.2019	Disposal upto the end of month	Balance upto the end of month
Name of the officer:- Sh Davender,Civil Judge(Jr. Divn.)-cum- JMJC, Palwal(From 01.04.2019 to 10.04.2019)(Officer Transferred)									
50 Oldest Execution Petition, if any	50		50		0	0.00%			0
All pending cases instituted upto 31.12.2014	22		22		0	0.00%			0
All the pending cases in which accused are in custody for period of more than six months	3		3		0	0.00%			0
All the pending cases under section 138 NI Act instituted upto year 2015.	28		28		0	0.00%			0
Other than oldest cases beside above cases(Civil & Criminal)	97		95	2	0	2.02%			0
Total	200	0	198	2	0	1.00%	0	0	0

Sheet1

Nature of Cases targeted (Category wise)	Number of cases identified as on 01.04.2019	Cases included	Cases Excluded	Disposal upto the end of the month	Balance at the end of the month	Percentage of disposal upto the end of the month	10 and more than 10 years old cases targeted under Action Plan 2019-20		
							Such cases as on 01.04.2019	Disposal upto the end of month	Balance upto the end of month
Name of the officer:- Sh Pracheta Singh,Civil Judge(Jr. Divn.)-cum- JMIC, Palwal(w.e.f 11.04.2019 to 23.01.2020)(Officer Transferred)									
50 Oldest Execution Petition, if any		50	23	27	0	54.00%			0
All pending cases instituted upto 31.12.2014		23	7	16	0	72.72%			0
All the pending cases in which accused are in custody for period of more than six months		3	1	2	0	66.66%			0
All the pending cases under section 138 NI Act instituted upto year 2015.		28	2	26	0	92.85%			0
Other than oldest cases beside above cases(Civil & Criminal)		96	20	76	0	80.00%			0
Total	0	200	53	147	0	74.24%	0	0	0

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							Such cases as on 01.04.2019	Disposal upto the end of month	Balance upto the end of month
Name of the officer:- Sh. Sukhdev Singh, Civil Judge(Jr. Divn.)-cum-JMIC, Palwal(From 01.04.2019 to 11.04.2019)(Officer Transferred)									
50 Oldest Execution Petition, if any	50		46	4	0	8.00%			0
All pending cases instituted upto 31.12.2014	42		42		0	0.00%			0
All the pending cases in which accused are in custody for period of more than six months	3		3		0	0.00%			0
All the pending cases under section 138 NI Act instituted upto year 2015.	28		28		0	0.00%			0
Other than oldest cases beside above cases(Civil & Criminal)	77		76	1	0	1.30%			0
Total	200	0	195	5	0	2.50%	0	0	0

Nature of Cases targeted (Category wise)	Number of cases identified as on 01.04.2019	Cases included	Cases Excluded	Disposal upto the end of the month	Balance at the end of the month	Percentage of disposal upto the end of the month	10 and more than 10 years old cases targeted under Action Plan 2019-20		
							Such cases as on 01.04.2019	Disposal upto the end of month	Balance upto the end of month
Name of the officer:- Sh. Gulshan Verma, Civil Judge(Jr. Divn.)-cum-JMIC, Palwal(w.e.f. 12.04.2019)									
50 Oldest Execution Petition, if any		54	8	38	8	82.61%			0
All pending cases instituted upto 31.12.2014		46	1	30	15	66.67%			0
All the pending cases in which accused are in custody for period of more than six months		3		3	0	100.00%			0
All the pending cases under section 138 NI Act instituted upto year 2015.		28		23	5	82.14%			0
Other than oldest cases beside above cases(Civil & Criminal)		77	4	66	7	90.41%			0
Total	0	208	13	160	35	82.05%	0	0	0

Nature of Cases targeted (Category wise)	Number of cases identified as on 01.04.2019	Cases included	Cases Excluded	Disposal upto the end of the month	Balance at the end of the month	Percentage of disposal upto the end of the month	10 and more than 10 years old cases targeted under Action Plan 2019-20		
							Such cases as on 01.04.2019	Disposal upto the end of month	Balance upto the end of month
Name of the officer:- Sh. Gaurang Sharma, Civil Judge(Jr. Divn.)-cum-JMIC, Palwal									
50 Oldest Execution Petition, if any	50			26	24	52.00%			0
All pending cases instituted upto 31.12.2014	49	3	1	36	15	70.59%	1	1	0
All the pending cases in which accused are in custody for period of more than six months	6			6	0	100.00%			0
All the pending cases under section 138 NI Act instituted upto year 2015.	21			10	11	47.62%			0
Other than oldest cases beside above cases(Civil & Criminal)	74	3	5	54	18	75.00%			0
Total	200	6	6	132	68	66.00%	1	1	0

Nature of Cases targeted (Category wise)	Number of cases identified as on 01.04.2019	Cases included	Cases Excluded	Disposal upto the end of the month	Balance at the end of the month	Percentage of disposal upto the end of the month	10 and more than 10 years old cases targeted under Action Plan 2019-20		
							Such cases as on 01.04.2019	Disposal upto the end of month	Balance upto the end of month
Name of the officer:- Sh. Prateek Jain, Addl. Civil Judge(Sr. Divn.)-cumSDJM, Hathin (From 01.04.2019 to 11.04.2019)(Officer Transferred)									
50 Oldest Execution Petition, if any	50		50		0	0.00%			0
All pending cases instituted upto 31.12.2014	10		10		0	0.00%			0
All the pending cases in which accused are in custody for period of more than six months	3		3		0	0.00%			0
All the pending cases under section 138 NI Act instituted upto year 2015.	5		5		0	0.00%			0
Other than oldest cases beside above cases(Civil & Criminal)	132		129	3	0	2.27%			0
Total	200	0	197	3	0	1.50%	0	0	0

Nature of Cases targeted (Category wise)	Number of cases identified as on 01.04.2019	Cases included	Cases Excluded	Disposal upto the end of the month	Balance at the end of the month	Percentage of disposal upto the end of the month	10 and more than 10 years old cases targeted under Action Plan 2019-20		
							Such cases as on 01.04.2019	Disposal upto the end of month	Balance upto the end of month
Name of the officer:- Mrs.Meenu, Addl. Civil Judge(Sr. Divn.)-cumSDJM, Hathin (w.e.f. 12.04.2019)									
50 Oldest Execution Petition, if any		50		21	29	42.00%			0
All pending cases instituted upto 31.12.2014		10		5	5	50.00%	1	1	0
All the pending cases in which accused are in custody for period of more than six months		3			3	0.00%			0
All the pending cases under section 138 NI Act instituted upto year 2015.		5		2	3	40.00%			0
Other than oldest cases beside above cases(Civil & Criminal)		129		111	18	86.05%			0
Total	0	197	0	139	58	70.56%	1	1	0

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							Such cases as on 01.04.2019	Disposal upto the end of month	Balance upto the end of month
Name of the officer:- Ms. Neha Goyal, Civil Judge(Jr. Divn.)-cum-JMIC, Hathin(From 01.04.2019 to 11.04.2019(Fore-noon))(Officer Transferred)									
50 Oldest Execution Petition, if any	12		12		0	0.00%			0
All pending cases instituted upto 31.12.2014	0		0		0	0.00%			0
All the pending cases in which accused are in custody for period of more than six months	2		2		0	0.00%			0
All the pending cases under section 138 NI Act instituted upto year 2015.	0		0		0	0.00%			0
Other than oldest cases beside above cases(Civil & Criminal)	186		183	3	0	1.61%			0
Total	200	0	197	3	0	1.50%	0	0	0

Nature of Cases targeted (Category wise)	Number of cases identified as on 01.04.2019	Cases included	Cases Excluded	Disposal upto the end of the month	Balance at the end of the month	Percentage of disposal upto the end of the month	10 and more than 10 years old cases targeted under Action Plan 2019-20		
							Such cases as on 01.04.2019	Disposal upto the end of month	Balance upto the end of month
Name of the officer:-Sh.Manish Kumar, Civil Judge(Jr. Divn.)-cum-JMIC, Hathin(w.e.f. 11.04.2019(after noon))									
50 Oldest Execution Petition, if any		12		10	2	83.33%			0
All pending cases instituted upto 31.12.2014		0			0	0.00%			0
All the pending cases in which accused are in custody for period of more than six months		2			2	0.00%			0
All the pending cases under section 138 NI Act instituted upto year 2015.		0			0	0.00%			0
Other than oldest cases beside above cases(Civil & Criminal)		183		153	30	83.61%			0
Total	0	197	0	163	34	82.74%	0	0	0

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Nature of Cases targeted (Category wise)	Number of cases identified as on 01.04.2019	Cases included	Cases Excluded	Disposal upto the end of the month	Balance at the end of the month	Percentage of disposal upto the end of the month	10 and more than 10 years old cases targeted under Action Plan 2019-20		
							Such cases as on 01.04.2019	Disposal upto the end of month	Balance upto the end of month
Name of the officer:- Ms. Shailza Gupta, Addl. Civil Judge(Sr. Divn.)-cum-SDJM, Hodal(From 01.04.2019 to 11.04.2019)(Officer Transferred)									
50 Oldest Execution Petition, if any	50		50		0	0.00%			0
All pending cases instituted upto 31.12.2014	17		17		0	0.00%			0
All the pending cases in which accused are in custody for period of more than six months	9		4	5	0	55.56%			0
All the pending cases under section 138 NI Act instituted upto year 2015.	4		4		0	0.00%			0
Other than oldest cases beside above cases(Civil & Criminal)	120		116	4	0	3.33%			0
Total	200	0	191	9	0	4.50%	0	0	0

Nature of Cases targeted (Category wise)	Number of cases identified as on 01.04.2019	Cases included	Cases Excluded	Disposal upto the end of the month	Balance at the end of the month	Percentage of disposal upto the end of the month	10 and more than 10 years old cases targeted under Action Plan 2019-20		
							Such cases as on 01.04.2019	Disposal upto the end of month	Balance upto the end of month
Name of the officer:- Sh.Ashok Kumar-II, Addl. Civil Judge(Sr. Divn.)-cum-SDJM, Hodal (w.e.f. 12.04.2019 to 23.01.2020)(Officer Transferred)									
50 Oldest Execution Petition, if any		53	21	32	0	64.00%			0
All pending cases instituted upto 31.12.2014		21	6	15	0	71.43%			0
All the pending cases in which accused are in custody for period of more than six months		4	1	3	0	75.00%			0
All the pending cases under section 138 NI Act instituted upto year 2015.		4		4	0	100.00%			0
Other than oldest cases beside above cases(Civil & Criminal)		116	36	80	0	71.43%			0
Total	0	198	64	134	0	70.16%	0	0	0

Nature of Cases targeted (Category wise)	Number of cases identified as on 01.04.2019	Cases included	Cases Excluded	Disposal upto the end of the month	Balance at the end of the month	Percentage of disposal upto the end of the month	10 and more than 10 years old cases targeted under Action Plan 2019-20		
							Such cases as on	Disposal upto the end of month	Balance upto the end of
Name of the officer:- Ms. Neha Gupta, Addl. Civil Judge(Sr. Divn.)-cum-SDJM, Hodal (w.e.f. 24.01.2020)									
50 Oldest Execution Petition, if any		18			18	0.00%			0
All pending cases instituted upto 31.12.2014		6			6	0.00%			0
All the pending cases in which accused are in custody for period of more than six months		1			1	0.00%			0
All the pending cases under section 138 NI Act instituted upto year 2015.		0			0	0.00%			0
Other than oldest cases beside above cases(Civil & Criminal)		32			32	0.00%			0
Total	0	57	0	0	57	0.00%	0	0	0

Nature of Cases targeted (Category wise)	Number of cases identified as on 01.04.2019	Cases included	Cases Excluded	Disposal upto the end of the month	Balance at the end of the month	Percentage of disposal upto the end of the month	10 and more than 10 years old cases targeted under Action Plan 2019-20		
							Such cases as on 01.04.2019	Disposal upto the end of month	Balance upto the end of month
Name of the officer:- Sh. Akshay Choudhary, Civil Judge(Jr. Divn.)-cum-JMIC, Hodal(From 01.04.2019 to 11.04.2019)(Officer Transferred)									
50 Oldest Execution Petition, if any	47		46	1	0	2.13%			0
All pending cases instituted upto 31.12.2014	10		10		0	0.00%			0
All the pending cases in which accused are in custody for period of more than six months	7		7		0	0.00%			0
All the pending cases under section 138 NI Act instituted upto year 2015.	2		2		0	0.00%			0
Other than oldest cases beside above cases(Civil & Criminal)	134		130	4	0	2.99%			0
Total	200	0	195	5	0	2.50%	0	0	0

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Nature of Cases targeted (Category wise)	Number of cases identified as on 01.04.2019	Cases included	Cases Excluded	Disposal upto the end of the month	Balance at the end of the month	Percentage of disposal upto the end of the month	10 and more than 10 years old cases targeted under Action Plan 2019-20		
							Such cases as on 01.04.2019	Disposal upto the end of month	Balance upto the end of month
Name of the officer:- Dr. Mohini, Civil Judge(Jr. Divn.)-cum-JMIC, Hodal(w.e.f. 12.04.2019)									
50 Oldest Execution Petition, if any		46		28	18	60.87%			0
All pending cases instituted upto 31.12.2014		10		3	7	30.00%			0
All the pending cases in which accused are in custody for period of more than six months		7		7	0	100.00%			0
All the pending cases under section 138 NI Act instituted upto year 2015.		2		2	0	100.00%			0
Other than oldest cases beside above cases(Civil & Criminal)		131	1	88	42	67.69%			0
Total		196	1	128	67	65.64%	0	0	0

Nature of Cases targeted (Category wise)	Number of cases identified as on 01.04.2019	Cases included	Cases Excluded	Disposal upto the end of the month	Balance at the end of the month	Percentage of disposal upto the end of the month	10 and more than 10 years old cases targeted under Action Plan 2019-20		
							Such cases as on 01.04.2019	Disposal upto the end of month	Balance upto the end of month
Name of the officer:- Ms. Reetu Yadav, Principal Magistrate-cum-JMIC, Juvenile Justice Board Palwal									
Juvenile Justice Board having more than 100 cases	100			77	23	77.00%			0

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Nature of Cases targeted (Category wise)	Number of cases identified as on 01.04.2019	Cases included	Cases Excluded	Disposal upto the end of the month	Balance at the end of the month	Percentage of disposal upto the end of the month	10 and more than 10 years old cases targeted under Action Plan 2019-20		
							Such cases as on 01.04.2019	Disposal upto the end of month	Balance upto the end of month
SUBORDINATE COURTS									
50 Oldest Execution Petition, if any	409	412	435	242	144	62.69%	0	0	0
All pending cases instituted upto 31.12.2014	273	259	252	200	80	71.43%	8	8	0
All the pending cases in which accused are in custody for period of more than six months	38	28	29	28	9	75.68%	0	0	0
All the pending cases under section 138 NI Act instituted upto year 2015.	115	94	96	91	22	80.53%	0	0	0
Other than oldest cases beside above cases(Civil & Criminal)	965	924	956	755	178	80.92%	0	0	0
Juvenile Justice Board having more than 100 cases	100	0	0	77	23	77.00%	0	0	0
Total (Subordinate Courts)	1900	1717	1768	1393	456	75.34%	8	8	0
Grand Total (Sessions & Subordinate Courts)	2450	2462	2491	1784	637	73.69%	14	11	3

Sd/-
District & Sessions Judge,
Palwal